

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**C.P. No. 61/72/2021
Arising out of
T.A. No. 61/4910/2020**

This the 27th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

1. Drub Singh, Age 58 years, S/o Sh. Angrez Singh, R/o Village Jangrore, Tehsil and District Kathua.
2. Rounak Singh, Age 55 years, S/o Sh. Dittu Ram, R/o Village Sagoon, P.O. Surinsar, Tehsil and District Jammu.

p Applicants

(Advocate:- Mr. Koshal Parihar)

Versus

1. Bashir Ahmed Bhat, Director, Fisheries Department, UT of J&K Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicants submits that the petition has become infructuous as the prayer of the applicant has been rejected.

2. In any case, we have gone through the contempt petition. No case for contempt of Court is made out against the respondents. Accordingly, the T.A. is closed and notices issued stand discharged.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**